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SLP(C)No. 17996 OF 2002  
ITEM No.210

Court No. 4

SECTION XI  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17996/2002

(From the judgement and order dated 26/07/2002 in CMWP 31196/96  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MANOJ KUMAR AND ANR.

Petitioner (s)

VERSUS

MUNNI DEVI

Respondent (s)

(With prayer for interim relief)( For Final Disposal )

Date : 25/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. Uday U.Lalit, Adv. (NP)  
Mr. Joseph Pookkatt, Adv.  
Mr. Prasenjit Keswani, Adv.  
Mr. Manu Beri, Adv.

Mr. Prashant Kumar,Adv.

For Respondent (s)Mr. Mahesh Agarwal, adv.  
Mr. Rishi Agrawal, adv.

Mr. E.C. Agrawala,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after summer vacation.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master